NOTIFICATION No. 53/2016

INDIAN CUSTOMS & CENTRAL EXCISE ESTABLISHMENTS

The President is pleased to accept the notice for voluntary retirement of Shri Shaik Mastan Vali Assistant Director from Indian Revenue Service (Customs & Central Excise) under Rule 48 of CCS (Pension) Rules, 1972 with effect from 15.12.2016.

(Jai Prakash Sharma)
Under Secretary to the Government of India

The Manager,
Government of India Press,
Faridabad (Haryana).

Copy to:-
1. Officer concerned.
2. Director General of Performance Management, Customs, Central Excise & Service Tax, New Delhi-110002.
3. Directorate General of Performance Management Customs, Central Excise & Service Tax, Central Regional Unit, 3rd Floor, CLS Building (West Wing), Chirag Ali Lane, Street No.1 Abids, Hyderabad- 500001.
4. PPS to Chairman, CBEC/All Members (CBEC)/JS(Admn-EC)/DS(Ad.II)/Dir.(Ad.IIA&B)/DS(AdV).
5. ADG(HRM)-I/ADG(HRM)-II, Office of DG(HRD).
6. DD (Data Bank), Office of the DG(HRD), HRM-II, Deepshikha Building, Rajendra Place, New Delhi.
7. US-II(Ad.II)/SO(P)/Ad.V/Hindi Section/Office Order Folder/ Personal file.
8. Web-site Manager, Directorate of Systems, New Delhi for uploading on the website.